

[Print](#)**Defective Case Register from 2025-12-03 to 2025-12-03**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/37205/2025	NITYANANDA MOHAPATRA	2025-12-03	1. Name of State not mentioned in the Address of the Petitioners in CT.
2	D-BLAPL/37140/2025	PARTHA SARATHI DAS	2025-12-03	1. Details of the Victim is in the F.I.R.(Page Nos.7 8 and 9) and Deposition of Witnesses(Page No.23 2. Page No. 9 is not legible properly
3	D-ABLAPL/37120/2025	BHARAT JALLI	2025-12-03	i) Annexure-1 not page marked.
4	D-BLAPL/37112/2025	JUGALA KISHORE PANDA	2025-12-03	1. Annexure 1 and 2 not attested. 2. Age of Pet. in CT and Vakalatanama not tally.
5	D-BLAPL/37188/2025	SOUMYA JYOTI BISWAL	2025-12-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Petition not correctly addressed to Honorable Court 1. Page No. 29 not legible
6	D-ABLAPL/37126/2025	BHARAT JALLI	2025-12-03	i)Sl. no.2 of the affidavit not correct.
7	D-BLAPL/37177/2025	SAROJ KUMAR PADHY	2025-12-03	14-NOT PROPERLY INDEXED. Page No. 44-45 62-63 not legible.
8	D-WP(C)/49286/2025	SHASHI BHUSAN JENA	2025-12-03	14-NOT PROPERLY INDEXED. Page marking not correct in index
9	D-CRLMP/37149/2025	SHYAM NARESH MOHANTY	2025-12-03	20-VERNACULAR CERTIFICATE NOT FURNISHED.
10	D-BLAPL/37186/2025	SAROJ KUMAR PADHY	2025-12-03	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED Page No. 11 42 45 50 55 and 58 not legible.
11	D-WP(C)/49075/2025	BIVUDATTA CHALAN	2025-12-03	Age not mentioned in the petitioner no-3 .
12	D-CONTC/48872/2025	ADV.	2025-12-03	Put up for SR after filing of cause title in wp(c) along with postal receipt.
13	D-MACA/45833/2025	SAUMENDRA KUMAR GHOSE	2025-12-03	i)Sl. no. of opp.party not correct in cause title,I.A. no2592/2025.
14	D-WP(C)/49328/2025	TRILOCHAN PANIGRAHI	2025-12-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.14 not neat. Annexure 5 not properly page marked.
15	D- CONTC/43840/2025	ADV.	2025-12-03	i) Date of disposal of WP(c) no.16762/2019 mentioned in the top of the index not correct
16	D- CRLREV/37370/2025	JITENDRA KUMAR DIGAL	2025-12-03	Put up for SR after filing of consolidated Revision petition.
17	D- RVWPET/27074/2025	ASHOK KUMAR PANIGRAHI	2025-12-03	AU fee Rs 2.25/- to be paid. 2.Age of the petitioner no. 8 not furnished in petition.
18	D- CONTC/48875/2025	ADV.	2025-12-03	Put up for SR after filing of cause title in wp(c) postal receipt. along with
19	D- ABLAPL/37121/2025	HEMANTA KUMAR MOHANTA	2025-12-03	i) C.T. case no. not correct in synopsis.
20	D- CONTC/48836/2025	ADV.	2025-12-03	Put up for SR after filing of cause title in wp (c).
21	D- CONTC/48828/2025	ADV.	2025-12-03	Code Not furnished
22	D- CONTC/48871/2025	ADV.	2025-12-03	Put up for SR after filing of cause title in wp(c) along with postal receipt.
23	D- BLAPL/37196/2025	RAJIB LOCHAN PATTNAIK	2025-12-03	1. Annexure 1 not attested. 2. Details of Victim in Annexure 1 page 12 to 15.
24	D- CONTC/48758/2025	C. ANANDA RAO	2025-12-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
25	D- CMAPL/46994/2025	ADV.	2025-12-03	Court Fee Payable Rs-12/-, Rs-6/- paid, Rs-6/- to be paid. 2.AU fee Rs 2.25/- to be paid 3.Code Incorrect. 4.Synopsis and date chart not filed. 5.Vernacular certificate not furnished.
26	D- CRLMC/36878/2025	SAROJ KUMAR PADHY	2025-12-03	1. Put up for SR after redacting the Name of Victim/Informant has been mentioned in copy of FIR and page no 144
27	D- ABLAPL/37124/2025	BIJAYANANDA DASH	2025-12-03	i)T.R. no. mentioned in para -1 of the petition is incorrect.ii) Relation of the deponent with petitioner not correct.iii) Page no.18 and 19 not legible.
28	D- CMAPL/47626/2025	ADV.	2025-12-03	AU fee Rs 2.25/- to be paid 2.Code Not furnished
29	D-RSA/48251/2025	SANJEEV UDGATA	2025-12-03	Put up for further S.R after Payment of C.Fees/disposal of the said I.A for computing the period of limitation
30	D- ABLAPL/37199/2025	KULDEEP MOHANTY	2025-12-03	1. Deficit A. Fee of Rs.0.85 on Ann.1 and Rs.1.15 on Ann.2 to be paid.
31	D- ABLAPL/37218/2025	NIKUNJA KUMAR ROUT	2025-12-03	1. Relation of Pet. not correctly mentioned in Vakalatanama.
32	D- BLAPL/37109/2025	AMLAN SHAKTI PAUL	2025-12-03	1. Details of Victim and Informant in Ann.1 page 9 to 12 and Ann.2 page 14.
33	D- BLAPL/37207/2025	ASIT KUMAR JENA	2025-12-03	1. Details of Victim in Annexure 1 page 11 to 14.
34	D- BLAPL/37223/2025	DEEPAK KU SAHOO	2025-12-03	31-As per standing order the details of victim/informant shall not be mentioned in

				the petition. i) For further S.R.
35	D-BLAPL/37262/2025	PRASANTA KUMAR NANDA	2025-12-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
36	D-CRLA/34954/2025	PRASANNA KUMAR DASH	2025-12-03	The name of appellant No.-2 not tally with trial court cause title 2. Code Wrongly indicated 3. Annexure-1 not marked at the top of page No.-23, 4.Para No. wrongly furnished in declaration of I.A.No.3111/2025
37	D-WP(C)/49590/2025	RASHID HUSSAIN	2025-12-03	1.Address of the proforma opp.party Nos. 5 and 6 Are Not Furnished
38	D-ABLAPL/37117/2025	BHARAT JALLI	2025-12-03	i) Index not properly page marked.
39	D-RSA/48237/2025	SURYASNATA MOHAPATRA	2025-12-03	1.C.Fee Payable not furnished.2. C.Copy of Decree of the Trial court be filed for assessment of C.Fee.Put up for further S.R after rectification
40	D-BLAPL/37254/2025	OM PRAKASH SARAN	2025-12-03	. Age of the petitioner mentioned in the cause title is not tally with Rejection order.
41	D-CRLMA/37457/2025	NIRANJAN PANDA	2025-12-03	i) Synopsis and date chart not filed. ii) CMAPL wrongly mention in affidavit. iii) Reference certificate not furnished. iv)Subject Code Not Furnished .
42	D-ABLAPL/37204/2025	AMLAN MOHANTY	2025-12-03	1. Date of FIR mentioned in the Date Chart not correct. 2. GR case no. mentioned in Para 1 not correct.
43	D-BLAPL/37221/2025	SARADA PRASAD DASH	2025-12-03	i)Name of the Trial court mentioned in cause title,para-1 and prayer of the petition not correct.
44	D-CRLMP/37534/2025	MANORANJAN DAS	2025-12-03	1. Nomenclature not correctly furnished Sl. no.3 in Index. 2. Petitioner no.2 Minor has not been represented through Legal Guardian in cause title
45	D-CONTC/49363/2025	PRASANTA KUMAR JENA	2025-12-03	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.signature of executants.2 8 9 and 10 are not neat. 2. As per index annex.1 to 3 not properly mentioned in the petition and also annexs.3.Signature of executants2 8 9 and 10 are not neatly legible.
46	D-RSA/48667/2025	SANJEEV UDGATA	2025-12-03	Put up for further S.R after Payment of C.Fee/disposal of the said I.A for computing the period of limitation.
47	D-WP(C)/49772/2025	MADAN SUNDAR BEHERA	2025-12-03	Annexure 3 not properly scanned.Date not correctly mentioned in index in annexure-1.
48	D-CMP/49680/2025	M. BALAKRISHNA RAO	2025-12-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Petitioners No-7(b) and 7(c) not executed the Vakalat.

49	D-ABLAPL/37056/2025	BISWAJIT SAHOO	2025-12-03	2. The name of petitioner Nos. 2 and 4 in the Cause Title do not tally with that of their signature in V.nama.
50	D-BLAPL/37163/2025	SARBESWAR SAHOO	2025-12-03	1. In affidavit, deponents address incorrectly furnished. 2. Page marking not done correctly. Page no 9 ,19 marked twice 3. Annexure-2 not marked at page 17 in the application
51	D-RSA/48655/2025	SANJEEV UDGATA	2025-12-03	Put up for further S.R after Payment of C.Fee/disposal of the said I.A for computing the period of limitation.
52	D-BLAPL/37209/2025	T.NARAYANA MURTY	2025-12-03	1. Paragraph declaration not correct. 2. Ann.1 page 12 14 and 16, Ann.2 page 18 Ann.3 page 21 and Ann.4 page 23 25 27 and 29 not filed. Resubmit for SR after filing of complete annexures.
53	D-CMP/49698/2025	LAKSHMAN MISHRA	2025-12-03	20-VERNACULAR CERTIFICATE NOT FURNISHED.
54	D-ABLAPL/37061/2025	ANITA SAHOO	2025-12-03	1. The name of the father of petitioner No.2 has not been mentioned in cause Title
55	D-BLAPL/37210/2025	SUBHASISH SATAPATHY	2025-12-03	1. A. Fee of Rs.4.95 not paid on Ann.2.
56	D-CMP/49717/2025	NIRANJAN LENKA	2025-12-03	17-REFERENCE CERTIFICATE NOT FURNISHED. Date mentioned in the Annex-3 does not tally with the Index
57	D-CRLMC/37232/2025	ASOK MOHANTY, (SR.ADV.)	2025-12-03	I) Page no not furnished index at sl . NO.3. II) pARA NO. 5 repeat. III) Para no. not furnished in cdeclaration.
58	D-BLAPL/37165/2025	DUSHMANTA SAHOO	2025-12-03	1. Fathers name of the petitioner mentioned in the cause title is not tally with Rejection order.
59	D-WP(C)/49196/2025	RAMDAS ACHARY	2025-12-03	1. Page marking not done correctly. After page 42, again there is page marked as 30. 2.After proper page marking,put up for S.R there after
60	D-BLAPL/37211/2025	AMULYA RATNA PANDA	2025-12-03	1. Age of Pet. left blank in V.nama.
61	D-CMP/49792/2025	BHASKAR CHANDRA PANDA	2025-12-03	This may be regd.as W.P(C).
62	D-WP(C)/49312/2025	GYANA RANJAN SETHI	2025-12-03	Annexure -3 and 6 not neat
63	D-BLAPL/37251/2025	REBATI LATA PANDA	2025-12-03	1. P.S name mentioned in the address of the petitioner in the cause title is not tally with Rejection order.
64	D-ABLAPL/37208/2025	KISHORE CHANDRA RAJGURU MOHAPATRA	2025-12-03	1. Age of Pet. in CT and Affidavit not tally.
65	D-BLAPL/37228/2025	MAHES DAS	2025-12-03	i) Date of rejection order not correct in annexure-3 of the Book mark.
66	D-BLAPL/37269/2025	ASUTOSH MOHANTY	2025-12-03	1. Fathers name of the petitioner-2 not furnished. 2. In address, P.S name not

				furnished in the address of the petitioners. 3. In declaration under affidavit, no of paragraph not furnished. 4.Relation of deponent to the petitioner not furnished.
67	D-WP(C)/49224/2025	RAMAKRISHAN NAIK	2025-12-03	1. Annexure-2 and 4 not legible 2. Annexure-6 not marked in the petition.
68	D-WP(C)/49940/2025	JAJATI KESHARI KHUNTIA	2025-12-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Notarial seal and signature not made in IA affidavit
69	D-CRLA/37234/2025	DHIRENDRA KUMAR MOHAPATRA	2025-12-03	Appeal not in proper format.put up there after
70	D- BLAPL/37171/2025	SURYANARAYAN BISWAL	2025-12-03	1. Deponents relation to the petitioner not furnished. 2. Page no 11 not legible
71	D- ABLAPL/37132/2025	UMA SHANKAR PATEL	2025-12-03	1. Provision Of Law wrongly Furnished On Top Of Cause Title 2. Date of Signature of the deponent not furnished
72	D-WA/49715/2025	PRADIP KUMAR RAY	2025-12-03	Period of Delay 31 days i) Date of disp. wrongly mention in Synopsis and para no. 1. ii) Para no. not furnished in bot the I.As.
73	D- BLAPL/37229/2025	KABIRAJ PRADHAN	2025-12-03	i) Page no. 10 not legible.
74	D- BLAPL/37258/2025	KAUSTUVA MOHANTY	2025-12-03	1. Paragraph 12 of the application filled twice.
75	D- ABLAPL/37144/2025	DIBYA JYOTI SAHOO	2025-12-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Fathers name of the petitioner-1 not furnished in cause title of the application. 2. Put up for S.R there after
76	D-WA/49696/2025	DEBASHIS TRIPATHY,A.G.A	2025-12-03	i) Op no. 3 in wp(c) not made party in appeal memo. ii)Para no not correctly furnished in grounds. iii) Para no 16 repeat in appeal memo.
77	D- CRLLP/36535/2025	GAYATRI PATRA (A.S. C.)	2025-12-03	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
78	D-WP(C)/49257/2025	GOPAL KRUSHNA MOHANTY	2025-12-03	Nomenclature not correctly furnished in Index Cause Title Affidavit And V.Nama.
79	D-WP(C)/50089/2025	JAYDEEP PAL	2025-12-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page no. 49 not neat.
80	D- ABLAPL/37214/2025	RITA SINGH	2025-12-03	1. Code No. mentioned in A.Slip, Index, Synopsis and Petition not correct. 2. Date of FIR mentioned in Date Chart not correct. 3.

				Petition not correctly page marked. Page marking of Ann.1 be rectified after correct page marking of Petition. Index be corrected accordingly.
81	D-BLAPL/37260/2025	HENA DAS	2025-12-03	1. Free copy of the Rejection order not page marked.
82	D-CONTC/43844/2025	ADV.	2025-12-03	i) paragraph sl . no. not correct in petition .
83	D-WP(C)/49232/2025	BHABANI SANKAR DAS	2025-12-03	Page 17 not legible.
84	D-ABLAPL/37147/2025	DIBYA JYOTI SAHOO	2025-12-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
85	D-ABLAPL/37137/2025	SONALI ROUT	2025-12-03	1. Annexure-2 not attested
86	D-CRLLP/36975/2025	SANGRAM DAS,S.C.VIGILANCE	2025-12-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
87	D-CONTC/48771/2025	ADV.	2025-12-03	Code NOT INDICATED 2. PAGE NOS.2 AND 6 NOT AVAILABLE . PUT UP FOR SR AFTER REMOVAL OF DEFECT
88	D-WA/48851/2025	SUCHETA GUMANSINGH	2025-12-03	Copy not served on C.G.C. i) C. copy of impugned order not page mark and not mention in Index. ii)Date of dismissed in DWA no. 27683 of 2025 not mention in appeal memo. iii) More than one prayer mention in being aggrieved. iv) Para no. not correctly furnished in appeal memo. v) page no not correctly furnished. vi) Undertaking for translated copy of Telugu/Urdu not filed. vii) Neat legible copy of page no. 179,183,203,265,267-284,290,294,303-305,321,328 are 1 / 2 to be filed. viii) The appellant filed a DWA NO. 48893/2025 arising out Rvwpet no. 1/2025
89	D-BLAPL/37139/2025	BHARAT BHUSAN ROURAY	2025-12-03	1. The name of the lower Court mentioned in the petition does not tally with that of rejection order.
90	D-WP(C)/49546/2025	AKSHAYA KUMAR SAHOO	2025-12-03	23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1.Page 20 21 23 25 and 45 not legible.2.Ground not furnished.3.Nomenclature not correctly furnished in Index Cause Title Affidavit and V.Nama.
91	D-BLAPL/37143/2025	KISHORE KUMAR MISHRA	2025-12-03	1. Annexure 2 is not properly paginated. 2.Synopsis and Date chart has not been signed by the Advocate.
92	D-CRLMC/35184/2025	SAMIR KUMAR MISHRA (SR. ADV.)	2025-12-03	1. Serial Number of the Petitioner not correctly furnished in both Declaration
93	D-ABLAPL/37088/2025	DEBASIS SAHOO	2025-12-03	31-As per standing order the details of victim/informant shall not be mentioned in

				the petition. 1. Year of the G.R. case No. is not correctly furnished in Cause Title and petition. 2. O.I.C. of P.S. has not signed in the F.I.R
94	D- CONTC/49529/2025	PRADOSH KUMAR DAS	2025-12- 03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
95	D-WA/48893/2025	SUCHETA GUMANSINGH	2025-12- 03	copy not served on C.G.C. i) C. copy of impugned order not page mark and not mention in Index. ii) Date of disp. of in DWA no. 27683/2025 not mention in appeal memo. The same person filed a DWA no.48851/2025 arising out of wp(c) no. 37415/2025.
96	D- CRLREV/37128/2025	RAJESH KUMAR MAHAPATRA	2025-12- 03	copy to be served on Vig.
97	D- CRLMC/37048/2025	BIBHUTI BHUSHAN KUMBHAR	2025-12- 03	1. Date of order not correctly furnished Sl. no.6 in Index.
98	D- BLAPL/37190/2025	ARUN KUMAR PATRA	2025-12- 03	14-NOT PROPERLY INDEXED. Name of the petitioner not tally with Rejection order and V.nama.
99	D-CMP/49844/2025	SATYA RANJAN MOHAPATRA	2025-12- 03	3-AUTHENTICATION FEE IS DEFICIENT. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
100	D- ABLAPL/37087/2025	JYOTI PATNAIK	2025-12- 03	1. Page No. 11 is not legible properly
101	D- CRLMC/36993/2025	PRASANNA KUMAR MISHRA	2025-12- 03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
102	D- TRP(C)/49708/2025	RAGHUNATH BISWAL	2025-12- 03	Reference certificate not furnished.
103	D- CRLMC/37434/2025	BIRENDRA KUMAR PARDHI	2025-12- 03	1. PS case number not correctly furnished Sl.4 in Index

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 03-12-2025 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CONTC/1879/2023	CONTC/1879/2023	L.K.MAHARANA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17. REFERENCE CERTIFICATE NOT FURNISHED.
2	CONTC/4432/2023	CONTC/4432/2023	ADV	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17. REFERENCE CERTIFICATE NOT FURNISHED.
3	CONTC/8353/2023	CONTC/8353/2023	adv.	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
4	CONTC/9257/2023	CONTC/9257/2023	ADV.	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
5	CONTC/7573/2022	CONTC/7573/2022	AMIT PRASAD BOSE	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17. REFERENCE CERTIFICATE NOT FURNISHED.
6	CONTC/7100/2022	CONTC/7100/2022	BHUBANESWAR DASH	OTHERS. IN PRAYER OF THE PETITION DATE OF THE DISPOSAL OF WP(C) NOT CORRECT

				6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
7	CONTC/1273/2023	CONTC/1273/2023	ADV.	OTHERS. ANNX 3 NOT PAGEMARKED AS PER PETITION & INDEX BE REFLECTED ACCORDINGLY OTHERS. LEARNED JUDICIAL OFFICER MAY NOT BE OPP. PARTY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
8	CONTC/6393/2023	CONTC/6393/2023	ADV	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
9	CONTC/6306/2023	CONTC/6306/2023	BHAKTA RANJAN BARIK	OTHERS. ADHESIVE STAMP OF RS 30 /- NOT PAID IN AFFIDAVIT
10	CONTC/8021/2023	CONTC/8021/2023	M/S RAI CHARAN MOHAPATRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11	CONTC/10694/2023	CONTC/10694/2023	PRADEEP KUMAR MAHAPATRA	10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED